

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalana
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For report of Liquidator – Liquidation	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, Liquidator

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

VINOD SUNDER RAMAN
LIQUIDATOR, IN PERSON
9845384410

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ORDER

Heard Mr. Vinod Sunder Raman, learned Liquidator.

Post the case on **28.02.2020.**

Handwritten signature of Member (T)

MEMBER (T)

Handwritten signature of Member (J)

MEMBER (J)

Verified
Brunda

Handwritten signature of Court Officer
Court Officer